

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4709/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench.
Arunachal Pradesh.

Dated Guwahati, ¹² 29 June, 2022.

Sub:- Preparatory Leave.

Ref:- Your letter No.HC(IB) VIG/01/2022, dated 24.06.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Nani Grayu, District & Sessions Judge, Yupia Arunachal Pradesh has been granted **4 days Preparatry Leave from 28.06.2022 to 01.07.2022**, as per Rules.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/4710-4710(A)/A, dated 29.06.2022

Copy to:

1. Shri Nani Grayu, District & Sessions Judge, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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